

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 134
(CAA)-36(PB)/2019

IN THE MATTER OF:

Sun Impressions Pvt. Ltd. and
Sharthak Vanijya Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 29.05.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant
For the RD

Mr. Ashish Middha, Adv.
Ms. Sonam Sharma, CP

ORDER

Due to paucity of time matter could not be taken up.

List on 09.07.2019.

— Sd —

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

— Sd —

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

29.05.2019
Ritu Sharma